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Title: Introduction of the Constitution (Amendment) Bill, 2005. (Amendment of Seventh Schedule).

15.33 hr.

CONSTITUTION (AMENDMENT) BILL, 2005*

(Amendment of the Seventh Schedule)

SHRIMATI D. PURANDESWARI (BAPATLA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRIMATI D. PURANDESWARI : I introduce the Bill.
